

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal Nos. 128 & 129 of 2011**

**Dated: 6<sup>th</sup> January, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Lanco Kondapalli Power Limited  
Versus**

**....Appellant (s)**

**Andhra Pradesh Power Co-ordination Committee & Ors.**

**... Respondent (s)**

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri  
Counsel for the Respondent(s): Ms. Shikha Ohri &  
Ms. Surbhi Sharma for R.1  
Mr. K.V. Mohan &  
Mr. K.V. Balakrishnan for APERC

**ORDER**

At the request of the learned counsel for the Appellant, post  
the matter on **09.01.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

TS/MK